

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-316**  
**IB-46/ND/2020**

**IN THE MATTER OF:**

GP GLocal Asphalt Pvt. Ltd.

Vs

Soni Commercial Enterprises Pvt. Ltd.

...Applicant

...Respondent

**SECTION**

U/s. 9 of IBC,2016

**Order delivered on 05.02.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of both the parties. In the interest of justice,  
adjourn the matter to 24.02.2020.

- Sd -

**(K.K. VOHRA)**  
**MEMBER (T)**

- Sd -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**